

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 300 of 2013

Dated : 16th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Delhi Voluntary Hospital Forum ... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. B.P. Agarwal
Mr. Ujjwal Kr. Jha

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1

Mr. Sunny Choudhary
Mr. Abhimanyu Singh for R-2

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza and
Mr. Aditya Panda for R-3 & R-4

ORDER

We have heard the learned counsel for the parties.

The learned counsel for the Respondent No.2 has already filed his written submission in the matter. The other parties are directed to file their respective written submissions on or before 26.5.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **28th May, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member